

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00789/2019**

**Tuesday, this the 7<sup>th</sup> day of January, 2020**

**C O R A M :**

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER  
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. N.Vijayakumar, S/o.Narayanan,  
Aged 57, (Date of Birth – 28.7.1962),  
Superintendent of Police (Non-IPS) (Retired on 30.7.2018)  
TC4/12870, Govindam, Kawdiar, Thiruvananthapuram – 3.
2. A.R.Premkumar, S/o.Appukuttan,  
Aged 57, (Date of Birth – 6.6.1962),  
Superintendent of Police (Non-IPS) (Retired on 30.6.2018),  
73/503 A, Thundipramabil House, Karshaka Road,  
Pachalam, Vaduthala, Cochin.
3. T.Ramachandran, S/o.M.Thomson,  
Aged 56, (Date of Birth – 15.5.1963),  
Superintendent of Police (Non-IPS) (Retired on 30.5.2019),  
Sangamithra, Venniyore, Nellivila P.O., Thiruvananthapuram.
4. Jayakumar.K.(Jr.), S/o.D.Kuttan,  
Aged 57, (Date of Birth – 17.5.1962),  
Superintendent of Police (Non-IPS) (Retired on 30.5.2018),  
EVRA No.404, Opposite Carmel GHS,  
Vazhuthacaud, Thiruvananthapuram.
5. D.Mohan, S/o.Damodaran,  
Aged 57, (Date of Birth – 30.5.1962),  
Superintendent of Police (Non-IPS) (Retired on 30.5.2018),  
Aswathy, Chunakkara South, Charumood,  
Mavelikkara, Alappuzha.
6. Johnson Joseph.M., S/o.Joseph,  
Aged 57, (Dated of Birth – 25.5.1962),  
Superintendent of Police (Non-IPS) (Retired on 30.5.2018),  
Mattathil House, Chowoor P.O.,  
Narimattam, Kottayam. ...Applicants

**(By Advocate Mr.P.V.Mohan)**

**v e r s u s**

1. Union of India  
represented by its Secretary,  
Ministry of Home Affairs, North Block,  
New Delhi – 110 001.
2. State of Kerala  
represented by its Chief Secretary,  
Government Secretariat,  
Thiruvananthapuram – 695 001.
3. The Selection Committee  
for Selection and Appointment of Indian Police Service,  
Constituted under Regulation 3 of the IPS  
(Appointment by Promotion) Regulations, 1955,  
represented by its Chairman,  
Union Public Service Commission,  
Shajahan Road, New Delhi – 110 069. ...Respondents

**(By Advocates Mr.S.R.K.Prathap, ACGSC [R-1],  
Mr.M.Rajeev, GP [R2] & Mr.Thomas Mathew Nellimoottil, Sr.PCGC [R3])**

This application having been heard on 7<sup>th</sup> January 2020, the Tribunal on the same day delivered the following :

**O R D E R (O R A L)**

**Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER**

When the matter came up for consideration today, learned counsel for the State Government (Respondent No.2) submitted that he has filed a reply statement by way of bench mark wherein it is stated that the list constituting the zone of consideration for promotion to 2017 batch of IPS (Kerala Cadre) has been dispatched to the Union Public Service Commission (UPSC) on 4.1.2020. Further action with respect to submission of the same through single window will also be expeditiously attended to on receipt of further instructions from UPSC who are the Respondent No.3 in the O.A.

.3.

2. In the light of the above, the O.A is disposed of with a direction to Respondent No.3 to duly convene the Selection Committee Meeting within a period of one month on receipt of all relevant details from Respondent No.2 wherein the case of the applicant will also be considered in accordance with rules. The applicants are given liberty to approach this Tribunal again if any grievance subsists. There shall be no order as to costs.

(Dated this the 7<sup>th</sup> day of January 2020)

**ASHISH KALIA**  
**JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN**  
**ADMINISTRATIVE MEMBER**

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.4.

**List of Annexures in O.A.No.180/00789/2019**

- 1. Annexure A-1** – A copy of the Seniority List of Deputy Superintendent of Police as on 1.3.2013.
- 2. Annexure A-2** – A copy of the Notification dated 18.7.2019.
- 3. Annexure A-3** – A copy of the Letter No.A1-18547/2018/PHQ dated 30.7.2018 along with the list of Twenty Five (25) Deputy Superintendents of Police the field of choice issued by State Police Chief.
- 4. Annexure A-4** – A copy of the Letter No.A1-18547/2018/PHQ dated 24.8.2019.
- 5. Annexure A-5** – A copy of the Letter No.A1-75425/2019/PHQ dated 17.9.2019.

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